

CrI.A.No. 634 OF 2001

ITEM NO.MM-1

COURT NO.9

SEC -IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S).634 OF 2001@@
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Sardul Singh

Appellant(s)

VERSUS

State of Haryana

Respondent(s)

DATE: 9-9-2002 This matter was mentioned today.@@

BB

ORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) : Mr. Sushil Kumar, Sr. Adv.
Mr. Sanjay Jain, Adv. for
Mr. Ashok Mathur, Adv.

For Respondent(s) : Mr. JP Dhanda, Adv.

UPON being mentioned the Court made the following

O R D E R@@
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.SP2

Not to be taken up tomorrow i.e. 10-9-2002.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master

PS This matter is listed tomorrow i.e 10-9-2002
before Court No.9 as Item No.101